

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 196/TD/2026

Subject : Application under Section 14 read with Section 15 of the Electricity Act, 2003 and Regulation 6 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2020 for grant of an Inter-State Trading License.

Petitioner : Carbon Resources Private Limited (CRPL)

Date of Hearing : **6.5.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Shubham Ambure, CRPL
Shri Zoheb Khan, CRPL

Record of Proceedings

The Petitioner's representative submitted that the present application has been filed seeking the grant of an Inter-State Trading License of Category III in terms of the Trading License Regulations, 2020.

2. Considering the submissions made by the representative of the Petitioner, the Commission admitted the matter and directed the Petitioner to submit the following information/ clarification, on an affidavit, within three weeks:

(i) Special Audited Balance Sheet, duly supported by an Auditor's certificate/ report, along with the income statement, schedules, and notes to accounts forming an integral part thereof, prepared in accordance with the Companies Act, 2013 and in compliance with Clause 3(b) of the Trading Licence Regulations, 2020, as on a date within 30 days preceding the date of the application, and to demonstrate compliance with net worth and the current and liquidity ratios for grant of a Category III Trading Licence, including complete particulars of loans, advances, and investments in associates and the related parties.

(ii) Confirm/ clarify that the professionals, whose profiles have been submitted by the Petitioner, are engaged on a full-time basis, in compliance with Regulation 3(2) of the Trading Licence Regulations, 2020.

3. The Petition will be listed for hearing on **9.6.2026**.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)

